

**Shri Humayun Kabir:** How can anybody give the figures before the survey has been completed? As I said, the Orissa Government have stated only two or three days ago that no lighters can go till the waterdepth has been measured and the buoys have been placed. The depths have now been measured but the buoys have not been placed. Therefore, the lighters cannot go.

#### Enquiry into Explosions at Stations

\*181. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to state:

(a) whether enquiry in connection with the explosions at Asansol, Katpadi and Kanpur has since been completed; and

(b) if so, whether a copy of the report would be laid on the Table?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes.

(b) Reports of Magisterial Enquiry in Katpadi Explosion and the Reports of Inspectors of Explosives concerned on all the three explosions will be laid on the Table of the Lok Sabha on Monday the 18th instant.

**Shri S. M. Banerjee:** May I know whether any compensation has been paid to the victims of Asansol, Katpadi and Kanpur and, if so, the amount of compensation?

**Shri Shahnawaz Khan:** I do not have this specific information with me now. I ask for notice.

**Mr. Speaker:** That does not arise. The hon. Members may look into the report and then put the questions.

**Shri S. M. Banerjee:** No report has been laid today. It is to be laid on Monday.

**Mr. Speaker:** Let them read the report on Monday and then table questions. We will be sitting for 30 days more.

**Shri Tangamani:** In view of the fact that in these three explosions nearly

25 people have been killed and in view of the fact that a report has been submitted, what steps have the Government taken to prevent the recurrence of such explosions, on the basis of this report?

**Shri Shahnawaz Khan:** Effective steps have been taken and all these steps will certainly be included in the report that is to be laid on the Table.

**Mr. Speaker.** Those steps are all mentioned in the report.

#### Re. Questions 182 and 183

**Mr. Speaker:** Shri Morarka, Shri Nathwani, Shri Rajendra Singh. Absent—I request hon. Members to confine themselves to their seats during the Question Hour. During other hours, they may change if they like here and there.

#### Cochin Port

\*184. **Shri Narayanankutty Menon:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 934 on the 17th August, 1957 and state:

(a) whether the Choudhury Committee on the service conditions of employees of the Cochin port has since submitted its report;

(b) if so, what are the recommendations of the Committee; and

(c) the action taken thereon?

**The Minister of State in the Ministry of Transport and Communications (Shri Humayun Kabir):** (a) Yes, Sir.

(b) and (c). The recommendations made by the Officer on Special Duty are at present under examination, after which the question of publishing them will be taken up.

**Shri Narayanankutty Menon:** May I know whether the orders passed by the Government removing certain anomalies in the service conditions as between Class III and Class IV staff